

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

**CP(IB) No. 39/7/HDB/ 2017
AND
IA(IBC) 1126/2024 in CP(IB) No. 39/7/HDB/2017
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

PEC Ltd

...Financial Creditor

AND

Sri Ramakrishna Alloys Ltd

...Corporate Debtor

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 1126/2024

Mr Doradla Ranga Rao, Liquidator present physically.

Due to power grid network break down, the hearing could not be conducted.

For compliance, matter adjourned to 08.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)